

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA

UNSTARRED QUESTION NO. 1639

TO BE ANSWERED ON MARCH 06, 2018

FUNDS FOR CONSTRUCTION OF TOILETS

No. 1639      SHRIMATI RITA TARAI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the Government proposes to enhance the fund for Individual Household Toilet construction to Rs.12,000/- and if so, the details thereof;

(b) whether the Government is considering to enhance the per seat cost of Community and Public Toilets as Urban Local Bodies (ULBs) are not able to mobilize funds from Private/Corporate agencies for the construction of the same and if so, the details thereof; and

(c) whether corporate agencies are likely to be asked to contribute a fixed percentage of their Corporate Social Responsibility (CSR) fund for Swachh Bharat Mission activities and more particularly for construction of Community and Public Toilets?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF  
HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) & (b): No, Madam.LLLLLL

Government of India has enhanced the Central assistance from Rs.4,000/- per unit to Rs.10,800/- per unit for construction of Individual Household Toilets (IHHT) in urban areas of North Eastern and Hill states only and from Rs.26,000/- per seat to Rs.39,200/- per seat to all States/Urban Territories (UTs) for construction of Community/ Public Toilet (CT/PT) in urban areas.

(c): No Madam. Companies can however, utilize their Corporate Social Responsibility (CSR) funds in activities as prescribed in schedule VII of the Companies Act 2013, including sanitation and contribution to Swachh Bharat Kosh, set up by Government for promotion of sanitation.

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